

putes was about 6 months. The remaining information is being collected and will be placed on the Table of the House.

TRADE MISSIONS AND DELEGATIONS

104. **Shri K. C. Sodhia:** Will the Minister of Commerce and Industry be pleased to state:

(a) what Trade Missions and Delegations were sent abroad by Government during 1951-52; and

(b) what was the total expenditure incurred on them.

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Two delegations were sent to Burma and Ceylon in May and December, 1951 respectively to negotiate trade agreements with those countries. A third delegation was sent to England in January, 1952 in connection with the purchase of British East African cotton.

(b) Approximately Rs. 12,300.

AGRICULTURAL LOANS IN N. E. FRONTIER AGENCY

106. **Shri Gohain:** Will the Prime Minister be pleased to state:

(a) whether any scheme for granting agricultural loans in the current year to the people of the districts comprising the North East Frontier Agency has been approved; and

(b) if so, the amounts proposed to be distributed in the current year in each of the districts?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). Information on the subject is being collected and will be placed on the Table of the House in due course.

ANTI-EROSION MEASURES IN ABOR AND MISHMI HILLS

107. **Shri Gohain:** Will the Prime Minister be pleased to state:

(a) whether any anti-erosion measures are going to be taken in the Dehang and Lohit rivers in the Districts of Abor Hills and Mishmi Hills;

(b) the places where such measures are contemplated to be taken; and

(c) the amount of expenditure involved in the scheme?

The Prime Minister (Shri Jawaharlal Nehru): (a) to (c). Information on the subject is being collected and will be placed on the Table of the House as soon as it is ready.

INDO-DUTCH TRADE AGREEMENT

108. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state whether it is a fact that an Indo-Dutch trade agreement is soon going to be concluded with a view to increasing the trade between the two countries?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): No, Sir. There is no such proposal under Government's consideration.

EXPORTS

109. **Dr. P. S. Deshmukh:** Will the Minister of Commerce and Industry be pleased to state the quantity and value of the export of jute, jute goods, cement, coal, textiles, tea and coffee in each of the years 1949, 1950 and 1951?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): A statement is laid on the Table of the House. [See Appendix III, annexure No. 52.]

ENTRY OF FOREIGNERS INTO INDIA (REGULATION)

110. **Dr. P. S. Deshmukh:** Will the Prime Minister be pleased to state:

(a) whether any rules have now been framed for the regulation of the entry of foreigners into India;

(b) whether, and on what conditions foreigners can (i) obtain employment in India; (ii) enter into partnership with any firm in India; and (iii) start business of their own;

(c) whether Government have examined the position of Indians in each of the foreign states from which the foreigners have come;

(d) in how many cases reciprocal facilities are available;

(e) in how many foreign states similar facilities are available to Indians, and

(f) what efforts, if any, have been made so far to get the same?

The Prime Minister (Shri Jawaharlal Nehru): (a) No new rules have been framed for the entry of foreigners in India. Such rules already exist. In this connection the attention of the hon. Member is invited to the reply given to him by the late Sardar Vallabhbhai Patel on the 19th February 1948 to Part (a) of his starred question No. 352.

(b) No conditions have been prescribed for the foreigners (i) to obtain

employment in India; (ii) enter into partnership with any firm, and (iii) start business of their own.

(c) to (f). Generally the yardstick used for measuring the exchange of such facilities between India and foreign countries is "reciprocity".

PRICES OF TEXTILES

111. Dr. P. S. Deshmukh: (a) Will the Minister of Commerce and Industry be pleased to state whether there has been any reduction in the prices of various textiles, recently?

(b) If so, what are they?

(c) What is the percentage of reduction in the prices of the four qualities of textiles, viz., coarse, medium, fine and superfine?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) to (c). Prices of fine and superfine cloth were reduced in April, 1952, the reductions ranging from 6.25 per cent. to 7 per cent. in the case of fine varieties and 6 per cent. to 10.12 per cent. in the case of superfine varieties were affected.

Prices of coarse and medium cloth were reduced for the month of May, the reduction being 16 per cent. to 24 per cent. in the case of coarse cloth and 5 per cent. to 8 per cent. in the case of medium cloth, compared with the previous prices. In June, however, following an inquiry into the cost of manufacturing charges prices of coarse and medium cloth were revised leading to a slight increase of 0.93 per cent. to 2.59 per cent. in the case of coarse cloth and 0.7 per cent. to 1.6 per cent. in the case of medium cloth as compared with the May prices.

NASIK PRESS

112. Dr. P. S. Deshmukh: (a) Will the Minister of Works, Housing and Supply be pleased to state whether the new press at Nasik has started working?

(b) What is the cost of the machinery installed and how much has been spent on buildings including land, water, electricity and residential accommodation respectively?

(c) What is the number of persons employed in the press now and how many persons would be required when it starts working in full swing?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) Yes, in a nucleus form.

(b) (i) Cost of machinery installed is Rs. 7,01,800.

(ii) Cost of building:—

Permanent buildings for the Press and for residential purposes have not yet been constructed. Lahore sheds have been rented for temporary use on a monthly rent of about Rs. 1,600. Water supply is being obtained from the Central Railway, and electricity from the local Electric Supply Company on payment of the usual charges. Residential accommodation for a certain proportion of the staff has been obtained from the State Government Distillery at Nasik, the rent of which is paid by the allottees.

(c) The number of persons employed at present is 99. Eventually the press is expected to have a staff of about 1,200 persons.

TECHNICAL TRAINING CENTRE

113. Dr. P. S. Deshmukh: (a) Will the Minister of Labour be pleased to state the number of Technical Training Centres that were working in 1946-47, 1947-48, 1948-49, 1949-50, 1950-51 and 1951-52?

(b) Has the position of these training centres been examined by the Planning Commission?

(c) If so, is it proposed to increase their number or to reduce them?

The Minister of Labour (Shri V. V. Giri): (a) The number of Technical Training Centres that were working under the Ministry of Labour were as follows:—

1946-47	69
1947-48	87
1948-49	88
1949-50	82
1950-51	60
1951-52	52

(b) Yes.

(c) No, but the position will be reviewed from time to time.

WIRELESS RECEIVING SETS (IMPORT)

114. Dr. P. S. Deshmukh: (a) Will the Minister of Commerce and Industry be pleased to state the total number of wireless receiving sets imported into India from different countries during the years 1949-50, 1950-51 and 1951-52?

(b) What was the aggregate value of these imported sets?

(c) What was the amount of import duty derived from the import of these sets?

(d) What was the total number of wireless receiving sets manufactured in India during each of these years?